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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representative/Observer of ... to the United Nations and wishes to convey the following:

On **25 October 2012**, the Security Council Committee established pursuant to resolution 1988 (2011) enacted the **amendments** specified with strikethrough and underline in the entries below to its List (the 1988 List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with the Taliban

TI.H.43.01. Name: 1: DIN MOHAMMAD 2: HANIF 3: na 4: na

Name (original script): دین محمد حنیف

Title: Qari **Designation:** ~~a) Minister of Planning under the Taliban regime~~ b) Minister of Higher Education under the Taliban regime **DOB:** Approximately 1955 **POB:** Shakarlab village, Yaftali Pain District, Badakhshan Province, Afghanistan **Good quality a.k.a.:** a) Qari Din Mohammad b) Iadena Mohammad, **DOB:** 01/01/1969, **POB:** Badakhshan. **Nationality:** Afghan **Passport no.:** OA 454044 **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 9 Jul. 2007, 21 Sep. 2007, 29 Nov. 2011) **Other information:** Member of Taliban Supreme Council responsible for Takhar and Badakhshan provinces. Believed to be in Afghanistan/Pakistan border area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

B. Entities and other groups and undertakings associated with the Taliban

TE.H.4 10.12. HAJI KHAIRULLAH HAJI SATTAR MONEY EXCHANGE

TE.R.2 11.12. ROSHAN MONEY EXCHANGE

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1988/list.shtml>. The List is available in XML, HTML and PDF format.

This is the fourteenth update of the List in 2012.

25 October 2012